

document is given in the annexure.
[See appendix 171, annexure No. 5]

**U.S. report on ISI-backed militancy
in Kashmir**

180. SHRI PRAMOD MAHAJAN:

SHRI VIREN J. SHAH:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to a report published in the 'Indian Express' of June 29, 1994 under the heading 'ISI-backed militancy to spread in India' warns US report;

(b) if so, what are the contents of the report;

(c) what are the details of ISI-backed terrorist training camps in Pakistan and Pakistan-occupied Kashmir (POK), the number of persons being trained and arms supplied and training given to them; and

(d) what steps Government have taken or propose to take to meet the situation in Kashmir and various other parts of the country?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R. L. BHATIA):

(a) Yes, Sir.

(b) The report entitled "The Kashmir Connection" prepared by the Task Force on Terrorism and Unconventional Warfare of the House Republican Research Committee, US House of Representatives documents Pakistan's role in international terrorism and its profound ramifications for India. This non-official report states that supporters of Islamist causes put Kashmir high on their list of jihads to be fought. The report goes on to add that the fighting in Kashmir will escalate significantly and terrorism will expand into the rest of India.

(c) Government are aware of the existence of training camps both in Pakistan as well as Pakistan Occupied Kashmir (POK). Their number and location, however, vary from time to time. It is not possible to estimate the precise number of persons who may be receiving training in such camps.

(d) Government have intensified surveillance and patrolling along the border/LOC to prevent infiltration. Government remain vigilant about activities detrimental to national security and take all measures to safeguard it.

National Policy on food Processing

181. SHRI KRISHNA KUMAR BIRLA: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Government propose to formulate a national policy on food processing in the country;

(b) if so, whether the comments of the Agriculture and Commerce Ministries are delaying in implementing the national policy on food processing;

(c) if so, the reasons therefor; and

(d) by when it is likely to be implemented?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI): (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

(d) The Ministry has prepared a framework for developing national policy on food processing industries and is now taking steps to hold consultation with sister Ministries, State